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Title: Introduction of the Taxation Laws (Amendment) Bill, 2019.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Madam, I beg to move for leave to introduce a Bill further to amend the Income-tax Act, 1961 and to amend the Finance (No.2) Act, 2019.(*Interruptions*)

HON. CHAIRPERSON: Shri N. K. Premachandran *ji*.

....(*Interruptions*)

माननीय सभापति: प्रश्न यह है:

“ कि आयकर अधिनियम, 1961 का और संशोधन करने वाले तथा वित्त (संख्यांक 2) अधिनियम, 2019 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए । ”

प्रस्ताव स्वीकृत हुआ ।

SHRIMATI NIRMALA SITHARAMAN: I introduce** the Bill.
(*Interruptions*)

14.05 hrs